

[Shri H. K. L. Bhagat]

(i) Annual Report of the National Building Construction Corporation Limited, New Delhi, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10930/76].

(2) (i) Review by the Government on the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1974-75.

(ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10931/76].

(3) (i) Review by the Government on the working of the Hindustan Housing Factory Limited, New Delhi, for the year 1974-75.

(ii) Annual Report of the Hindustan Housing Factory Limited, New Delhi, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10932/76].

ANNUAL REPORT OF JUTE CORPORATION OF INDIA LTD., CALCUTTA FOR 1974-75

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Jute Corporation of India Limited, Calcutta for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-10935/76].

AMENDMENTS TO TAMIL NADU VANASPATI (REGULATION OF TRADE) ORDER, 1976, ANNUAL REPORT OF INDIAN COUNCIL OF AGRICULTURAL RESEARCH, NEW DELHI FOR 1974-75 AND STATEMENTS FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table—

(1) (i) A copy of Notification No. 28350/A/75-5 (Hindi and English versions) published in Tamil Nadu Government Gazette dated the 3rd March, 1976 making certain amendment to the Tamil Nadu Vanaspati (Regulation of Trade) Order, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-10934/76].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1974-75—Part I (Technical).

(ii) A statement (Hindi and English versions) showing reasons for delay laying the above Report. [Placed in Library. See No. LT-10935/76].

STATEMENT FOR DELAY IN LAYING A TAMIL NADU GOVERNMENT NOTIFICATION re. AMENDMENTS TO "APPOINTMENT OF AUDITOR RULES".

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): I beg to lay on the Table a statement (Hindi and English versions) showing reasons for delay in laying Tamil Nadu Government Notification No. G.O. Ms. 187 (SRO A-77/76) dated the 18th February, 1976 containing amendments to the "Appointment of Auditor Rules". [Placed in Library. See No. LT-10936/76].

NOTIFICATIONS UNDER CUSTOMS ACT, 1962 AND CENTRAL EXCISES RULES, 1944

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF